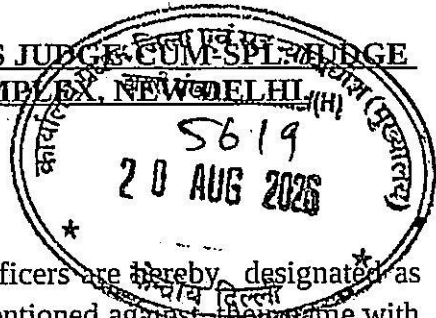


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI (H)**

ORDER



In supersession of earlier orders, the following Judicial Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their name with immediate effect in addition to work already assigned to them:-

S.No	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1	Leave Sanctioning Authority of the Officers of DHJS and DJS	Ms. Anu Grover Baliga, Special Judge, Special Exclusive Court-04 (NIA Act, 2008, UAPA)	Sh. Vidya Prakash, Spl. Judge (PC Act) (ACB)-01
2	Administration I, II & III	Sh. Ajay Gupta Spl. Judge (PC Act) (CBI)-25 (FTC)	Sh. Prashant Kumar Spl. Judge (PC Act) (CBI)-24
3	Judicial	Sh. Dig Vinay Singh Spl. Judge (PC Act) (CBI) (MPs/MLAs Cases)-09	Sh. Virender Kumar Kharta Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02
4	Receipt & Issue	Sh. Sanjay Jindal Spl. Judge (PC Act) (CBI)-10	Sh. Satish Kumar Presiding Officer, Labour Court-03
5	Accounts, Fine & Audit and Cash	Ms. Navita Kumari Bagha Presiding Officer, Industrial Tribunal-01	Sh. Gagandeep Singh, Special Judge, Special Exclusive Court-11 (MCOCA)
6	General & Stationery Branch	Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)-20	Sh. Vishal Pahuja, Special Judge (PC Act)(CBI)-03
7	Pool Car	Sh. Vikas Dhull, Special Judge, Special Exclusive Court-01 (NIA Act, 2008,)	Sh. Rajesh Malik, Spl. Judge (PC Act) (CBI)-14
8	Care Taking	Sh. Gaurav Rao, Special Judge, Special Exclusive Court-13 (MCOCA)	Sh. Ravindra Kumar Pandey Special Judge (PC Act)(CBI)-19
9	Copying Agency	Sh. Pulastya Pramachala, Special Judge, Special Exclusive Court-02 (NIA Act, 2008,)	Sh. Sharad Gupta Presiding Officer, Industrial Tribunal-02
10	Vigilance and Litigation	Ms. Smita Garg Spl. Judge (PC Act) (CBI)-13	Sh. Neeraj Gaur, Presiding Officer, Labour Court-01
11	PRO/Facilitation Centre/ e-Sewa Kendra	Sh. Sushant Changotra, Spl. Judge (PC Act) (CBI)-22	Sh. Satvir Singh Lamba Presiding Officer, Labour Court-05
12	Record Room (Sessions) and Digitization	Sh. Prashant Sharma, Special Judge, Special Exclusive Court-03 (NIA Act, 2008)	Sh. Puneet Pahwa, Special Judge (PC Act)(CBI)-05
13	Computer	Ms. Manisha Tripathy Spl. Judge (PC Act) (CBI)-18	Ms. Sheetal Chaudhary Pradhan, Presiding Officer, Labour Court-09
14	Library	Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI)-02	Sh. Ashwani Panwar ACJM-04

15	Leave Sanctioning Authority for Staff	Ms. Kiran Bansal, Special Judge, Special Exclusive Court-05 (NIA Act, 2008, UAPA)	Dr. Sugandha Aggarwal, Special Judge (PC Act)(CBI)-04
16	Bail and Filing Section.	Sh. Amit Bansal, Special Judge, Special Exclusive Court-06 (NIA Act, 2008, UAPA)	Ms. Shelly Arora, Special Judge (PC Act)(CBI)-16
17	Protocol Branch	Sh. Arun Sukhija, Spl. Judge (PC Act)(CBI)-20	Ms. Jyoti Maheshwari, ACJM-05
18	RTI	Sh. Munish Markan Spl. Judge (PC Act) (CBI)-21	Ms. Ruchi Aggarwal Asrani Spl. Judge (PC Act) (ACB)-02
19	For Monitoring the CCTV Stream of "Creche"	Ms. Ruchi Aggarwal Asrani Spl. Judge (PC Act) (ACB)-02	-

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

C
(Dinesh Bhatt)
Principal District & Sessions Judge
-cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.OIC/RACC/Gaz./2026/20721-20811/c

Dated : 19/08/26

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. P.S. to the undersigned.

C
Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi

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